

(3)

PER TRIBUNAL

Dt. 3/2/94

As per direction of the Hon'ble Vice Chairman dated 24.8.93, the matter is taken up from Sine-dia list. Fixed for Final Hearing on 31/5/94. Issue notices for the parties as per order dated 24/6/92

Govind
Court Officer

Notice issued 6
from the S.D.C.A
11/2/94.

GPMS 1412

Noticedt. 11.2.94
issues to Adv. for
application recd. back
unseen and "unclaimed"
posted remark

NP

Dated: 31/5/94.

None for either side.
In the circumstances the O.A.
is dismissed in default.

M.R.Kolhatkar
(M.R. Kolhatkar) M(A)

B.S.Hegde
(B.S. Hegde) M(S)